

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

Criminal Appeal No(s). 913/2021

LALIT KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 12-01-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sansriti Pathak, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Mr. Amit Singh Adv.

Mr. Amol Chitravanshi Adv.

Mr. Shantanu Sagar, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete. Records received.

Four weeks time is given to the Ld. Counsel for the appearing
respondents to file the additional documents. After expiry of four
weeks, list the matter before the Hon'ble Court.

VINOD SINGH RAWAT
Registrar